

DR. RANJAN SEN: The hon. Minister says that a industrial team from Great Britain visited India this month. Has the Government of India entered into an agreement with the industrialists to purchase some old junk of machinery and bring it to India so that their products could be resold to them through the Ministry of Foreign Trade and, if that is so, why are old junks purchased ?

SHRI A. C. GEORGE: We have not come to any agreement to purchase old junk

MR. SPEAKER: The question is simple : whether a UK trade team visited India and whether any agreement has been signed.

DR. RANJAN SEN: The point is that those factories are being transferred to India so that their Products could be sold outside India.

MR. SPEAKER: The main question is in general terms whereas this question is specific. Anyway, he has replied no

SHRI JYOTIRMOY BOSU: Is it not a fact that the UK team suggested shifting to the oil of India certain industries which are labour-intensive because they wanted the cheap labour of India and, if so, what products do they propose to produce ?

SHRI A. C. GEORGE: The proposals are still under consideration of the Government.

SHRI JYOTIRMOY BOSU: What are the items ? They may be rejected or accepted I do not want that. What are the items which the UK industrialists feel could be produced in India by cheap Indian labour for which they are bringing their old plants to the soil of India ?

SHRI A. C. GEORGE: If the hon. Member is interested in detailed items, they could be furnished subsequently.

SHRI VASANTRAO PURUSHOTTAM SATHE: Among the items of textiles which the UK has agreed to import from India, which is the most prominent, which type of textile—whether it is superfine, or medium or coarse ?

SHRI A. C. GEORGE: Predominantly coarse and grey.

SHRI BHOGENDRAN JHA: Was there an offer by the Indian side to the British side that whole industries, including those industries whose parts could be locally manufactured in India, would be brought into India to the detriment of our national industry ? On Page 3 of the joint communique it is stated that the British side drew attention to the 'stringent export requirements' laid down by the Indian Government where a company wanted to expand its activities. The British side felt that these requirements were likely to discourage companies from expanding and thereby increasing exports. The Indian side agreed to consider these views further. Which are those stringent measures which the Government of India wants to consider only for the British companies ? What are the measures that they are considering ?

SHRI A. C. GEORGE: Even in answer to an earlier question I replied that we had preliminary discussions about export-oriented industries. I am not able to furnish the details right now

SHRI PARIPOORNAND PAINULU: Q. 120 is of vital importance. would you allow some other Member to put this question ?

MR. SPEAKER: Instead of asking me, consult the rules. At least spare me some time for other things.

WRITTEN ANSWERS TO QUESTIONS

सवारी गाडियों की रफ्तार में बृद्धि और उन्हें समय पर चलाने का माल यातायात से प्राप्त राजस्व पर असर

*102. डा० लक्ष्मीनारायण पाण्डेय :
श्री राम रतन शर्मा :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि विभिन्न सवारी गाडियों की रफ्तार बढ़ाने और उन्हें समय पर चलाने के लिये प्रारम्भ किये गये अभियान का माल की दुलाई और उससे प्राप्त होने वाले राजस्व पर क्या प्रभाव पड़ा है।

रेल मंत्री (श्री के० हनुमन्तैया) : जून, 1971 में चलाये गये अभियान के फलस्वरूप सवारी गाड़ियों की रफ्तार में वृद्धि और उनके समय-पालन में सुधार के कारण मालगाड़ियों के परिवहन में उनमें प्राप्त होने वाले राजस्व पर कोई प्रतिकूल प्रभाव नहीं पड़ा है।

समय सारंगियों के अनुसार सवारी गाड़ियों के संचालन में सुधार लाने का उद्देश्य में सवारी गाड़ियों के समय पालन के लिए चलाये जाने वाले कृषि भी अभियान का यदि कोई प्रभाव पड़ेगा तो वह मालगाड़ियों के संचालन और अनुसार माल परिवहन पर अच्छा ही पड़ेगा।

Boosting of Export of Coffee

*105 SHRI H M PATIL Will the Minister of FOREIGN TRADE be pleased to state

(a) the production of Coffee during the last three years, year-wise,

(b) the foreign exchange earned during this period by export of Coffee, and

(c) what efforts are being made to boost export of Coffee and foreign exchange earnings therefrom ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A C. GEORGE) : (a) and (b) The production of Coffee and the foreign exchange earned therefrom by export during the last three years are given below —

Year	Production Quantity in tonnes	Foreign Exchange earned by export Rupees in Crores
1968-69	73,035	17.96
1969-70	63,108	19.62
1970-71	109,834	25.11

(c) Exports of coffee are progressively on the increase. The following export promotion measures are also being taken to boost further exports :

- (i) Advertisement in overseas magazines,
- (ii) Participation in important international fairs;
- (iii) Sending of export promotion delegations

Recently an agreement has been entered into by Coffee Board with Soviet Trade representation for direct sale of 3,000 tonnes of coffee initially to U S S R with expectation of further contracts to follow.

Implementation of Ram Ganga Project at Kalagarh

*107 SHRI RANA BAHADUR SINGH Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) Whether a dearth of imported spare parts immobilising many US made machines, has hampered speedy implementation of Rs 123 crore Ram Ganga Project at Kalagarh, and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF IRRIGATION AND POWER (DR. K.L. RAO) : (a) and (b) Orders for spare parts for the Ram-ganga Project, pending against US AID Licenses were affected by the withdrawal of this aid. The inflow of spares was slightly disturbed, but it did not hamper the work of the project, as foreign exchange from free resources was made available in time.

Leakage of Railway Revenue at Harduaganj Railway Station (Northern Railway)

*110 SHRI CHANDRIKA PRASAD Will the Minister of RAILWAYS be pleased to state

(a) whether Government have received reports of heavy leakage of Railway revenue in the handling of goods traffic at Harduaganj Railway Station (Northern Railway);

(b) whether any investigation has been made in the matter; and if so, the outcome thereof; and